

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)**  
**HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : Dharani Sugars & Chemicals Ltd

**MAIN PETITION NUMBER** : IBA/976/2019

**(IA/MA) APPLICATION NUMBERS**

IA/380(CHE)/2023  
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**ORDER**

The Ld. RP Mr. Mahalingam Suresh Kumar is present in person through video conferencing mode.

List the matter before the regular bench on **10.04.2023** for further hearing.



**[SAMEER KAKAR]**  
**MEMBER (TECHNICAL)**

AR



**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**